

Mr D. Sathpathy

(C)

# THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A. No. .... 600 .... 1994

R. N. Behend ..... Applicant (s)

versus

General Manager, C.P. D.Y.C. .... Respondent (s)

Sr. No	Date	Orders	Office note as to action (if any) taken on order
1	20 X 94	REGISTER  R. P. S. Behend Dy. Registrar	I.P.O. 21/10/94 25 filed. R 18/10/94
2	21.10.94	As the transfer now challenged is only temporary in the vacancy caused in the suspension of Shri J. P. Nayak, I find no grounds to interfere. No grounds to admit. Hence rejected without being admitted.	This application Wf 19 has been filed challenging the order 27/10/94 from for

VICE-CHAIRMAN